

Topaki Media Private Limited C.P.(IB)-4278/2019, NCLT, Mumbai							
List of Claim of the Creditors pursuant to Regulation 13 of CIRP Regulations under IBC							
Sr. No.	Name of the Creditor	Category	Amount Claimed	Amount Admitted	Security Interest	Voting %	Reasons
1	Recharge Express Private Limited Gut No. 350, Beed Road, Village Bhalgaon Dist - Aurangabad, Aurangabad - 431201	Financial Creditor	9,74,07,669.47	9,74,07,669.47	Unsecured	0%	1. The claim admitted pursuant to the Hon'ble NCLT order dated 27-Nov-24 in IA 5307/2023 & order dated 14-Feb-25 in IA 178/2025 2. The matter is subjudice for Related Party Status in view of submissions on 25-Aug-24, filings of 10-Sep-24, hearing on 14-Jan-25 & 14-Feb-25 in IA 178/2025. Based on the outcome of Adjudication, the Voting % shall be updated, accordingly
2	Rajasthan Patrika Private Limited KESARGARH, J.L.N MRG, JAIPUR - 302004	Operational Creditor	3,10,47,140.00	3,10,47,140.00	Not Applicable	100%	
3	Amol Suryakant Pathak Plot No. - 11, Chaitanya Nagar CHS, Cidco N-7, L-2, Aurangabad 431 003.	Employee	7,02,107.00	-	Not Applicable	0%	1. Employment Letter or Tri-Partite Agreement on Transfer of Employment 2. Substantiation of Claim and Outstanding 3. Payslips is pending
4	Force Applicances Private Limited, Autocars, Auto Cars Compound, Adalat Road, Aurangabad - 431 005	Financial Creditor	6,21,966.00	-	Unsecured	0%	1. Claim Amount is not Substantiated with Bank Statements. Only a tabular form is submitted. 2. Apart from the Loan Agreement there are no further documents / correspondence that has been attached to support the various disbursements. 3. The Loan document is not adequately stamped and hence requires adjudication.
			12,97,78,882.47	12,84,54,809.47		100%	